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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. No. 85/NCLT/AHM/2017 (New)  
Gujarat High Court C.P. No. 182/2006 in C.A. No. 313/2006 (Old)**

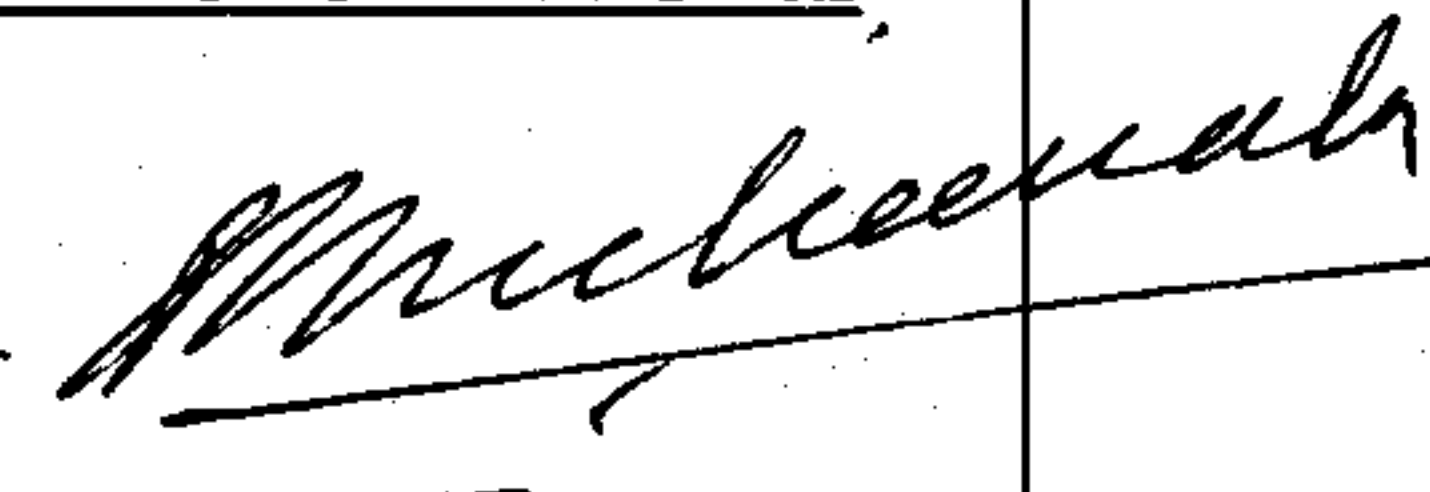
Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017**

Name of the Company: Sunish Chandrakan Parikh.  
V/s  
Gujarat Investment Trust Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	PAVAN S. GODIAWALA	ADVOCATE	PETITIONER	
2.				

**ORDER**

On call learned Advocate Mr. Pavan Godiawala found absent though he has signed attendance sheet. None present for OL. None ~~was~~ present for RD.

List the matter on 16.01.2018.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 4th day of December, 2017.